

**THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARI GIRJA VYAS)**

[English]

(a) No, Sir.

(b) and (c). Do not arise.

(d) to (f). The employees of All India Radio and Doordarshan are entitled to the same allowances and incentives as are applicable to other Central Government employees posted in such areas.

Telecast of Sports Events

* 281. **SHRI HANNAN MOLLAH:
SHRI ANIL BASU:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the policy of the Government in regard to direct telecast of sports events on Doordarshan;

(d) the time provided to the live telecast of each sport on Doordarshan during the last one year; and

(c) the reason of for not telecasting the European Cup Football matches directly?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARI GIRJA VYAS):**

(a) It is the endeavour of Doordarshan to provide direct telecast of as many sports events as possible Subject to availability of resources, Technical feasibility, importance of the game and availability of time slot.

(b) Such details are not maintained centrally in a compiled form.

(c) The direct telecast rights for the European Cup Football Matches covering Indian Territory were not available with Doordarshan.

**Aviation Facilities in Gujarat
& UP**

*282. **SHRI KASHIRAM RANA:
SHRI ARJUN SINGH YADAV:**

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) the details of projects under execution in Gujarat and Uttar Pradesh for the modernisation of airports and aviation facilities during the last three years;

(b) whether the work on these projects is progressing as per schedule; and

(c) if not, the reasons therefor?

**THE MINISTER OF CIVIL AVIATION
AND TOURISM (SRI MADHAVRAO SCIN-
DIA):** (a) to (c). The extension of runway to 9000 and construction of a separate terminal block at Ahmedabad airport in Gujarat has been completed during the last three years. The installation of speech switching system at this airport is in progress.

The extension of runway to 7100 at Varanasi airport in Uttar Pradesh has been executed and commissioned. The installation of Instrument Landing System (ILS) is in progress. These works have been executed as per schedule during the last three years.

Prasar Bharati Act

*283. **SHRIMATI GEETA MUKHER-
JEE:
DR. SUDHIR RAY:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether implementation of Prasar Bharati Act is pending since long;